

Annexure-3**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Name of Corporate Debtor: SAMVID STEELS PRIVATE LIMITED

Date of Commencement of CIRP: 17/04/2024

List of stakeholders as on: 18/07/2024

(Amount in Rs)

S N	Name of creditor	Details of claim received		Details of claim admitted						Amount of conting ent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitte d	Amount of claim under verificat ion	Remark, if any
		Date of receipt	Amount claimed (unrelated party)	Amount of claim admitted	% of voting share in CoC*	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related party?					
1	Kataria Automobiles Private Limited	01-05-24	8,14,19,173	8,14,19,173	90.04	Secured* financial creditor	8,14,19,173	Nil	NA	0	0	0	0	None
TOTAL			8,14,19,173	8,14,19,173	90.04		8,14,19,173			0	0	0	0	

Section 3(4): "charge" means an interest or lien created on the property or assets of any person or any of its undertakings or both, as the case may be, as security and includes a mortgage; (Registered Mortgage dated 24-03-2023 no 5857/2023 to secure the debt Stamp duty paid 140500 and Registration Fees paid Rs 5600/-)